

specimen and bones of human body as teaching-aid material and museum articles; and

(b) if so, what action Government have taken in the matter?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RABI RAY): (a) and (b) As the matter did not concern this Ministry, the reference has been passed on to the Delhi Administration for suitable action.

'Diploma in Public Health and Hygiene' of the Akhil Bharatiya Shareerik Shiksha Parishad (Regd.), New Delhi

2089. SHRI SCATO SWU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the "Diploma in Public Health and Hygiene" of the Akhil Bhartiya Shareerik Shiksha Parishad (Regd.), New Delhi, which is a para-medical course and has not been recognised as essential/preferential qualifications for the post of sanitary Inspector/Food Inspector/Vaccinator/Assistant Health Visitor/Family Welfare Worker/Malaria Inspector and Worker etc. in the Union Territory of Delhi;

(b) whether the said Institute has requested the Central Government to recognise the said multi-channel diploma on all-India basis;

(c) if so, what is the name of the competent authority to give such recognition and what are the reasons for not giving recognition so far; and

(d) what action Government have taken in the matter?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RABI RAY): (a) to (d) A request was received from the Institute of Public Health & Hygiene, New Delhi for recognition of the Diploma Course in Public Health and Hygiene started by the Akhil Bharatiya Shareerik Shiksha Parishad (Regd.), New Delhi.

The request is being examined in consultation with the concerned authorities.

Issue of Privilege Passes to Class III and Class IV of Railways

2090. SHRI HARIKISHAN SINGH SURJEET: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received letter No. AIRF/82 (2202) dated 24-9-1977 from the All India Railways' Federation for increasing the number of privilege passes to Class III and Class IV staff from three sets to six sets per year;

(b) if so, what action Government have taken thereon; and

(c) whether Government propose to reduce the number of privilege passes from six sets to three sets a year to the Class I and Class II Railway officers as recommended by the Third Pay Commission?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) to (c) The scale of travel facilities available to the railway employees has constantly been reviewed from time to time. The question of either increasing the number of privilege passes granted to class III and class IV staff or reducing the number admissible to class I and Class II staff with a view to bring parity amongst all railwaymen has recently been considered but it has been decided to maintain the *status quo*.

Class II posts in the Signal and Telecommunication Department

2091. SHRI LADLI MOHAN NIGAM: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that a large number of Class III posts in the Signal and Telecommunication Department of the Indian Railways have been down graded and work is done by lower